

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)

CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 25.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.278/9/HDB/2020
NAME OF THE COMPANY	TA Hydraulics Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Mining & Construction Tools AB
NAME OF THE RESPONDENT(S)	TA Hydraulics Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference.
2. Mr. Shabeer Ahmed, counsel for the Operational Creditor and Mr. Sudhakar, counsel for the Respondent appeared through video conference.
3. Counsel for the Petitioner prayed further time for filing rejoinder. At his request, time is enlarged with a direction to furnish copy of the same to the other side on or before the next date of hearing.
4. Put up the matter on 10.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL